

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.203
TO BE ANSWERED ON 30.11.2015
AGRAHAYANA 9, 1937 (SAKA)

SUIT TO DECLARE TAJ MAHAL A HINDU TEMPLE

203. SHRI B. SENGUTTUVAN:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is aware that a certain group of persons have filed a declaratory suit in Agra Court to have the Taj Mahal declared as a Hindu Temple and the right to offer worship in the Taj Mahal;
- (b) whether the Government has found any evidence in this regard;
- (c) if so, the details thereof along with the stand of the Government on controversy of Taj Mahal on religious ground;
- (d) whether controversy on Taj Mahal affects the tourism in the country; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND
MINISTER OF STATE, CIVIL AVIATION

(DR. MAHESH SHARMA)

- (a) Yes, Madam.
- (b) No, Madam.
- (c) Does not arise.
- (d)&(e) No such affect has been observed.
